

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:393
ANSWERED ON:15.12.2000
PROGRAMMES UNDER NEW INDUSTRIAL POLICY
RAMSHETH THAKUR

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the programme launched by the Government in the rural and tribal areas of the country under the New Industrial Policy;
- (b) the States where the said programmes are being implemented;
- (c) whether the people in rural and tribal areas in these States are benefited under these programmes; and
- (d) if so, the number of persons benefited in the country particularly in Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. RAMAN SINGH)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 393 for 15.12.2000.

(a) to (d): The Statement on Industrial Policy laid before Parliament on 24.7.1991 lays down a broad framework for accelerating industrial development in the context of economic liberalisation and globalisation. It also takes care of industrialisation of rural and tribal areas of the country by promoting programmes through appropriate incentives, institutions and infrastructure investments.

With a view to promoting industrialisation in these areas, the Government have launched various programmes such as Integrated Infrastructural Development Scheme, Central Capital Investment Subsidy Scheme, Central Interest Subsidy Scheme and Central Comprehensive Insurance Scheme. To lay particular emphasis on tribal areas, the Government have announced a New Industrial Policy for the North Eastern Region which provides several incentives such as Capital Investment Subsidy, Transport Subsidy, tax exemption, interest subsidy, and enhanced Central assistance in respect of Growth Centres and Integrated Infrastructural Development Centres.

Since these programmes are being implemented by different Ministries/Departments/subordinate organisations, Statewise details are not centrally maintained in the Ministry of Commerce and Industry. Government have also not made any estimates regarding the State-wise number of beneficiaries in the country including Maharashtra.